

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH-EAST), SAKET
COURTS COMPLEX, NEW DELHI**

ORDER No

Dated:

In partial modification of earlier order no. 229 dated 04.12.2017, the Internal Complaints Committee under the Sexual Harassment of Women at workplace (Prevention, Prohibition and Redressal) Act, 2013 of South-East District, Saket Courts Complex, New Delhi is hereby re-constituted with immediate effect:

SI. No.	Name	Designation
1	Dr. Neera Bharihoke, ASJ-06	Chairperson
2	Ms. Monika Saroha, SCJ/RC	Member
3	Ms. Shivani Chauhan, MM-05	Member
4	Ms. Indu Chopra	Independent Member
5	Ms. Arti Batra, (PA), PS to Ld. D&SJ (SE)	Member

Note:

1. All the correspondence with the Hon'ble High Court shall be made only by the District & Sessions Judge (SE).
2. All the decisions taken by the Committee (not chaired by District & Sessions Judge) shall be subject to the approval of the District & Sessions Judge (SE).
3. The Committee as mentioned in the preceding note shall submit monthly reports of the status of matters pertaining to it to the District & Sessions Judge (SE) by the end of the first week of following month.
4. After the decision(s) of the Committee has been approved, consequential action, including issuance of all necessary communication(s)/order(s) and follow-up, shall be undertaken by the Officer Incharge, through the concerned Branch.

18.5.18
(GIRISH KATHPALIA)
District & Sessions Judge (SE)
Saket Courts Complex,
New Delhi

9951-10020

No. Judl./F.58/Committee/Gaz./D&SJ/SE/2018/_____ New Delhi, Dated: 18/05/18

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi. Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. All the Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
5. All A.Os. (Judicial)/Branch Incharge (SE), Saket Courts Complex, New Delhi.
6. PS to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
7. PRO, South-East District, Saket Courts Complex, New Delhi.
8. The Nodal Officer, Website Saket Courts Complex, New Delhi with a request to upload the same on the website.
9. The Website Committee, Tis Hazari Courts, Delhi.

18.5.18
District & Sessions Judge (SE)
New Delhi